Canada and India in 1985-86 financial year ?

Written Answers

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA): (a) and (b) Based on provisional data available on financial year basis, India's total trade turnover (exports and imports) with Canada at Rs. 626.40 crores during 1984-85 registered an increase of 47.1% as compared to the total trade turnover of Rs. 425.83 crores during 1983-84.

(c) Various steps such as exchange of trade delegations, organisation of business conferences and seminars in India and Canada have been taken to establish better trade and economic relations with Canada.

Public sector enterprises employees

3685, SHRI PRAKASH CHANDRA: Will the Minister of FINANCE be pleased to state;

- (a) the total number of employees in public sector enterprises during 1983.84 and 1984-85 (upto 31-3-85);
- (b) the annual growth rate of such employment in public sector; and
- (c) whether Government have any plans to increase the rate of growth in the Seventh Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANA-RDHANA POOJARY): (a) and (b) The details of employment in the Central Public Enterprises as on 31.3.1985 are not yet available. However, the details of employment yearwise commencing from

31.3 1971 to 31.3.1984 alongwith percentage growth over 1970-71 are available in Table 3 at page 326 of Chapter 23, Volume I of the Public Enterprises Survey 1983-84 placed on the Table of Lok Sabha on 15.3.1985.

(c) With additional investments during the 7th Plan period, the employment is also expected to increase.

Sanction of licences to mationalised banks for opening their branches in Himachal Pradesh

3686. PROF. NARAIN CHAND PARASHAR: Will the Minister of FINANCE be pleased to state:

- (a) whether any of the nationalised banks have approached the Reserve Bank of India for the sanction of licences to set up branches of their banks in (i) Hamirpur, (ii) Una, (iii) Bilaspur, (iv) Mandi (v) Kangra in the Districts of Himachal Pradesh during the last three years;
- (b) if so, the names of the places, district-wise for which the licences have been sanctioned alongwith the name of the bank; and
- (c) the likely date by which the remaining licences would be sanctioned?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANA-RDHANA POOJARY): (a) The following Public Sector Banks had during the period 1982-85 submitted applications to the Reserve Bank of India for opening branches in the districts in Himachal Pradesh shown against their names:—

Name of Bank

Name of Districts

- 1. State Bank of India
- 2. United Commercial Bank
- 3. State: Bank of Patiala:

Hamirpur, Simla, Una and Kangra.

Hamirpur, Simla, Kangra and Mandi

4,	Bank of Maharashtra	Simla
5,	Bank of Baroda	Kangra
6,	Bank of India	Hamirpur
7.	Central Bank of India	Kangra & Una
8.	Punjab National Bank	Simla, Kangra and Mandi.
9.	Oriental Bank of Commerce	Kangra and Mandi,
- 24		

⁽b) The required information is set out in the statement below.

Statement

Statement showing the details of centres allotted to the banks mentioned in the reply to Part (a) of the question.

District	Name of the Bank	Name of the centres allotted
Hamicpur	Punjab National Bank	Bhareri, Mair, Karur/Gouma, Chabutra, Salumi, Dera Parol, Jungle Beri, Dhaned, Lambloo.
	State Bank of India	Bara
	United Commercial Bank	Uhal, Kashmir
	Central Bank of India	Hamirpur
Una	State Bank of India	Mehtapur
· •f	Central Bank of India	Bhaira
	Punjab National Bank	Kangrat, Ghangari, Jowan, Thana Kalan, Poliyan-Prohitan, Pandoga, Saloh.
	United Commercial Bank	Dulchar, Thathal
Simla	United Commercial Bank	Jubharhatti, Pandranoo, Sum- merkot, Guma (Notikhad) Halog (Dhami), Dharampur, Kingal, Anti (Anu-Basa), Rampur Bus- hah, Tekleh Kupvi, Gumma, Dungarpur, Jangla, Dhamwari, Kufri.
Mandi	State Bank of India	Chatrokhari-Sundernagar
Kangra	State Bank of Patiala	Sidhbari
· · · · · · · · · · · · · · · · · · ·	Punjab National Bank	Thil, Kaloha
	State Bank of India	Ghorab, Damtal
•	Central Bank of India	Jwalamukhi .

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⁽c) The question of opening more bank offices in the above mentioned districts will be considered on merits in the light of the branch licensing policy for the Seventh Five Year Plan Period which is being finalised.